## F.No. 01(03)/Roster/CESTAT/2025/Part-II Customs, Excise and Service Tax Appellate Tribunal

West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.11.2025

## ORDER NO. 210 of 2025

Hon'ble President is pleased to order the sitting commencing from 01.12.2025 to 02.04.2026 for CESTAT, Kolkata as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From	Mr. Ashok Jindal, Hon'ble Member (Judicial) and	Excise and Service Tax Division
	Mr. K. Anpazhakan, Hon'ble Member (Technical)	Bench matters
to	Mr. R. Muralidhar, Hon'ble Member (Judicial) and	Customs Division Bench matters
02.04.2026	Mr. Rajeev Tandon, Hon'ble Member (Technical)	

## Note:

- In the event of leave/tour of any Member in a Division Bench, the matters will be taken up by the other available Division Bench and the remaining Member in the Division Bench will hear Single Member cases.
- Whenever, a Judicial Member of one Division Bench and the Technical Member of the other Division Bench is on leave/tour, the available Judicial Member and Technical Member will form the Division Bench and hear all the DB lists till such time one of the Members rejoins after the leave/tour period.
- All part heard matters are released for fresh hearing before the regular bench.
- The sitting will, however, be subject to the vacations/holidays as published. 4.
- in the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Kolkata/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Kolkata /Bar Association, Kolkata /O/o Commissioner (AR), Kolkata /Notice Board/Website/Guard File/Office Copy.

Deputy Registrar